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M/s. N. K. Jujharsingh
J. K. Nayak

CAT/1/11

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....

851

1996

Prafulla Gajendra.....Applicant(s)

versus
Union of India & ors.....Respondent(s)

Sr. No.	Date	Order with Signature
	27.11.96	REGISTER Registrar
1	28.11.96	<p>At the request of petitioner's counsel Shri J.K.Nayak, permission to withdraw this application is granted. Shri Nayak says that he will make out a proper case furnishing all the necessary documents. He is at liberty to file another petition.</p> <p>The Application is disposed of as withdrawn.</p> <p>Nareshwar MEMBER (ADMINISTRATIVE)</p> <p>27.11.96</p> <p>for Admin. & 10. Pl.</p> <p>27.11.96</p> <p>Bench.</p> <p>free copy of the order No. 1 of 28.11.96 given to applicant's counsel & seat to all respmts. by post // no need to send the OA copy & order to respondents</p> <p>5/12</p> <p>S. D.</p>